

**HIGH COURT, CALCUTTA**  
**APPELLATE SIDE**

**NOTIFICATION**

**No. 2064 –RG.**

**Dated, Calcutta, the 17<sup>th</sup> May, 2013.**

In compliance with the direction of the Hon'ble Justice Tapen Sen on 26-02-2013 in Writ Petition No.1132 (W) of 2013 (Sujasha Mukherji – V- The Hon'ble High Court, Calcutta & Ors.), it is notified for general information to all concerned that out of 19 vacancies published in the Advertisement No. 1472-RG dated 12<sup>th</sup> April, 2013 for direct recruitment to the cadre of District Judge (Entry Level) in the West Bengal Judicial Service, one vacancy is kept reserved and the same will be abide by the result of the Writ Petition.

**BY ORDER**

**Sd/-**  
**(R. K. BAG)**  
**REGISTRAR GENERAL,**  
**& SECRETARY, SELECTION BOARD,**  
**HIGH COURT, CALCUTTA.**